

DIVISION BENCH
COURT - I

O-246

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/2(KB)2024
IN
C.A.(CAA)/181(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	SKJ INVESTMENTS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For the petitioner

Mrs. Manju Bhuteria, Adv.

Ms. Aisha Amin, Adv.

O R D E R

1. Ld. Counsel for the petitioner present.
2. Rejoinder affidavit has been filed.
3. Post the matter on for further consideration on **09.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**